

## Annexure- 3

Name of the corporate debtor: Parenteral Drugs (India) Limited; Date of commencement of CIRP: 09/02/2023 (Copy of the order received on 10/02/2023) ; List of creditors as on: 01/08/2024

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	National Asset Reconstruction Company Limited	20/10/2023	11,73,08,87,802.00	11,72,24,09,473.00	secured	11,72,24,09,473	0.00	No	100	-	-	84,78,329	-	-
<b>Total</b>			<b>11,73,08,87,802.00</b>	<b>11,72,24,09,473.00</b>		<b>11,72,24,09,473.00</b>			<b>100.00%</b>			84,78,329		
<p><i>Note: This is prepared as per the data available on the website of IBBI and as provided by the Creditors; since the erstwhile IRP/ deemed RP has not handed over any documents/records/ data till date and the suspended management has also not provided claim verification related record of the Corporate Debtor.</i></p>														